

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1574**  
ANSWERED ON 15.03.2022

**RENEWABLE ENERGY PRODUCTION**

1574. SHRI JAWHAR SIRCAR

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the energy targets of Government from solar, wind and tidal sources and the achievements made so far;
- (b) the average costs of producing per unit of such power vis-à-vis conventionally produced power from non-renewable sources; and
- (c) India's strategy to ramp up renewable power and the demerits of incentives being given?

**ANSWER**

**THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER**

**(SHRI R.K. SINGH)**

(a) In accordance with Hon'ble Prime Minister's announcement at COP26, Ministry of New and Renewable Energy is committed to achieving 500 GW of installed electricity capacity from non-fossil fuel sources by 2030.

A total of 152.90 GW renewable energy capacity( including large hydro) has been installed in the country as on 28-2-2022. In addition, projects of 72.61 GW capacity are under various stages of implementation.

A total of 50.78 GW of solar energy capacity has been installed and 44.27 GW capacity are various stages of implementation.

A total of 40.13 GW of wind energy capacity has been installed and 9.63 GW capacity are various stages of implementation.

(b): The country has seen record low RE tariffs of Rs 1.99 per KWh for solar power and Rs 2.43 per KWh for wind power which are quite favourable as compared to tariff of electricity produced from non-renewable energy sources.

(c): The Government has taken several steps to promote renewable energy in the country. These include:

- permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30<sup>th</sup> June 2025,
- declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2022,
- setting up of Ultra Mega Renewable Energy Parks to provide land and transmission to RE developers on a plug and play basis,
- schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II, etc,
- laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power,
- notification of standards for deployment of solar photovoltaic system/devices,
- setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.

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